

## STATEMENT II

Title of the project	Comments of GAG	Action taken
1. Training-cum-Demonstration Programme in Scientific Agricultural Practices and Modern Dairy Technologies in 25 villages in Rajasthan.	DST did not initiate any action to take back the equipment costing Rs. 1.52 lakhs acquire by the grantee out of the funds released.	Steps have been initiated to recover the equipment.
2. Scientific Awareness Programme: Popularisation among Tribals.	The expenditure of Rs. 1.40 lakhs was thus rendered infructuous because of wrong selection of agency for which DST had fore-warning even at the time of sanction.	There is hardly any voluntary organisation/agency in Orissa especially in tribal areas, involved in science popularisation work. The organisation in question had dedicated social workers trained and belonging to the tribal region having rapport with the local people. It was therefore felt appropriate to provide an opportunity to this organisation to take up the project on science popularisation so that it would have a better acceptability through this organisation amongst the tribals.  The present policy is to ensure that the scientific capabilities are available with or are made available to the voluntary agencies.

## [Translation]

## Development of N. C. R.

\*408. SHRI KUNJEE LAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the estimated amount proposed to be spent for the development of the National Capital Region during the Eighth Five Year Plan;

(b) the budget allocation made for 1992-93;

(c) whether the Government propose to provide the resources of Delhi for the development of the cities being covered under this region;

(d) if so, the details thereof; and

(e) the development work undertaken by the Government in Alwar and Bharatpur cities falling in this region during 1992-93

## THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL):

(a) The National Capital Region Plan has estimated that an amount of Rs. 3,813 crores would have to be spent for the development of the region during the VIII Plan. Of this Rs. 1,846 crores is projected under the Central Sector and Rs. 1,967 crores under the State Sector.

(b) A provision of Rs. 10 crores has been made in the budget of the Ministry of Urban Development for State Sector schemes. A similar provision was required to be made by the concerned State Govts. An amount of Rs. 18.84 crores has been spent on the State Sector schemes. No specific allocations have been made for N.C.R. region under other Central Ministries, however, details of expenditure incurred by the Central Ministries in the National Capital Region in 1992-93 are being collected.

(c) and (d) A provision of Rs. 200 crores has been made in the budget of the Ministry

of Urban Development for the VIII Plan period for the State Sector schemes. The participating States are required to provide an equivalent amount of Rs. 200 crores. Of this, the share of National Capital Territory of Delhi is Rs. 50 crores. However, the National Capital Territory of Delhi has made a budgetary provision of only Rs. 11 crores in the VIII Plan.

(e) No money was released by N.C.R. Planning Board to the Government of Rajasthan for development of Alwar during 1992-93. As per the reports received from the State Government, the actual expenditure for N.C.R. related projects during 1992-93 was Rs. 62.20 lakhs.

Bharatpur does not fall within the National Capital Region.

#### Foreign Ships in Indian Territorial Waters

\*409. SHRI DILEEPBHAI SANGHANI: Will the PRIME MINISTER be pleased to state:

(a) whether foreign ships have been found engaged in fishing activities in the Indian territorial waters;

(b) if so, the number of foreign ships impounded on charges of fishing during 1992-93;

(c) the names of the countries to which these ships belonged and the names of places where these have been found fishing; and

(d) the steps taken to check the recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) to (d) No foreign vessels have been found fishing in Indian Territorial Waters, which extends upto 12 nautical miles from the base line (coast). However, certain foreign vessels have been found engaged in fishing activities in the Indian Exclusive Economic Zone (EEZ), which extends upto 200 nautical miles from the base line.

Thirty (30) vessels were impounded for fishing in our EEZ, during 1992-93.

The following are the details of the seizures made by the Coast Guard during the year 1992-93 in Indian EEZ:

Sl. No.	Country	No. of trawlers seized	Place of Apprehensions
1.	Thailand	08	Off Tellang Chang and Narcodum Island (near Andaman/Nicobar Island)
2.	Taiwan	02	Off Indira point (near Andaman/Nicobar Island)
3.	Pakistan	02	Off Jakhau (Gujarat Coast)
4.	Sri Lanka	14	Tuticorin, Lakswadweep Island and Cape Comorin.
5.	South Korea	01	Off Jakhau (Gujarat Coast)
6.	Malaysia	01	Off Tellang Chang (near Andaman/Nicobar Island)
7.	Myanmar	01	Off Nanondum Island (near Andaman/Nicobar Island)
8.	Indonesia	01	Off Indira point (near Andaman/Nicobar Island)
Total		30	